

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 7th of November, 2024

NO. HC.VII-84(Pt.I)/2020/10892/A### In continuation of this Registry's earlier Notification **No. HC.VII-84(Pt.I)/2020/10699/A** dated 29-10-2024, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "**One day Refresher Training Programme on Execution of Decrees, the Commercial Courts Act, 2015 and Arbitration and Conciliation Act**" scheduled to be held on **09-11-2024** from **10:00 A.M to 4:30 P.M.** at the Judicial Academy, Assam:

Sl. No.	Name of the Officer	Designation
1	Smt. Bijaya Khakhlary	Counsellor, Family Court No. 2, Kamrup (M)
2	Smt. Meenakshi Sarmah	Counsellor, Family Court No. 3, Kamrup (M)
3	Smt. Barnali Sarmah	Counsellor, Family Court, Barpeta

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-84(Pt.I)/2020/10893/A

Date: 07-11-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, & (b) they will be entitled to T.A. & D.A. as admissible under the Rules].

3. The Registrar [Vig./Admin./Estt. (i/c)], Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Barpeta / Kamrup (M).
6. The Principal Judge, Family Court,
Barpeta, Kamrup (M) No. 2 & 3.

(He / She is requested to inform the nominated Officers accordingly).

7. Smt. Bijaya Khakhlary, Counsellor, Family Court No. 2, Kamrup (M).
8. Smt. Meenakshi Sarmah, Counsellor, Family Court No. 3, Kamrup (M).

9. Smt. Barnali Sarmah, Counselor, Family Court, Barpeta.

[She is requested to provide her travel itinerary to the Judicial Academy by 08-11-2024 to enable the Academy to arrange for accommodation (if required). However, the Academy will not provide accommodation to any staff accompanying the Officer.

The Judicial Academy will also provide conveyance to the Officers (availing accommodation arranged by the Academy) only from the place of accommodation to the Academy during the training period].

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).


11. The Administrative Officer, Judicial Academy, Assam.

(He is requested to place this Notification before the Hon'ble Director, Judicial Academy, Assam).

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


7-11-2024
REGISTRAR (JUDICIAL)